

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/2361(CHE)/2023

PETITION NUMBER : CP(IB)/1075(CHE)/2019

NAME OF THE APPLICANT : Canara Bank

**NAME OF THE RESPONDENT(S) : B Ramana Kumar, (Liquidator)
M/s.Krishna Energy Pvt Ltd & Anr**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT
Rules, 2016**

ORDER

Ld. Counsel Mr. Varun Srinivasan for the Applicant. Ld. Counsel Mr. Gajendran Ravi for the Liquidator. Ld. Liquidator Mr. B. Ramana Kumar is present in person. Ld. Counsel Mr. Raj Jhabakh for the Income Tax Department.

Case Heard.

Both the parties are directed to file written submissions not more than 3 pages within 2 weeks.

List the Application for hearing on **30.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)